

# LOK SABHA DEBATES

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## LOK SABHA

Monday, June 20, 1977/Jyaistha 30,  
1899 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### MEMBER SWORN

SHRI RUDOLF RODRIGUES  
(Anglo-Indian—Nominated)

### INTRODUCTION OF MINISTER

THE PRIME MINISTER (SHRI MORARJI DESAI): Sir, may I introduce Shri Surjit Singh Barnala, the new Minister of Agriculture.

### ORAL ANSWERS TO QUESTIONS

#### Review of cases of Victimization of Teachers/Principals/Professors

\*104. DR. VASANT KUMAR PANDIT: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have issued instructions to all the educational institutions to review cases of victimisations of teachers, principals and professors during the period of Emergency;

(b) if so, how far has the policy been implemented;

(c) whether the Government School Principals Association, Delhi and many other organisations of teachers in India have complained about the non-fulfilment of the policy; and

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(d) what further steps Government propose to take to review cases of victimisation?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Instructions have been issued to state Governments and Union Territory Administrations to review cases of excesses and improprieties committed during the period of Emergency on grounds other than academic and take immediate action to remedy them, before the educational institutions are reopened after summer vacation.

(c) The Delhi School Principals Association have made a general complaint alleging victimisation in some cases. Similar general complaints have also appear to have been received from other organisations.

(d) The State Governments and Union Territory Administrations are expected to review any specific cases that may be brought to their notice.

डा० वसन्त कुमार पंडित : केन्द्र सरकार ने जो राज्य सरकारों को लिखा है क्या उस में कुछ स्पेसिफिक कैंसेज दिये हैं ? विक्टिमाइजेशन कई तरह से हुआ है, कई जगहों पर सस्पेंशन हुआ है, कई जगहों पर रिट्रेन्चमेंट हुआ है, कई जगहों पर फाइन किया गया है, प्रीमेच्योर रिटायरमेंट किया गया है, सी० ग्रार० खराब की गई है। इसलिये मैं जानना चाहता हूँ कि शासन के ध्यान में किस-किस प्रकार के विक्टिमाइजेशन है और किस प्रकार की स्पेसिफिक डाइरैक्शन शासन की ओर से स्टेट गवर्नमेंट्स को दी गई है ?